

~~XXXXXXXXXX~~

129

30.12.11  
30.12.11  
30.12.11

That I give herein below the details of the assets (immovable, movable, bank balance, etc) of spouse, my dependents and myself\*:

(A) DETAILS OF MOVABLE ASSETS

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse(s) Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 etc. Name
(i)	Cash	Rs 5,000 = 00	Late Vidya Singh	Karunayan	Sneha Singh	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, Bihar Vidhan Sabha HQT Boi Lawabpur Narayana ~ 4,000 = 00 B.O.B Hajipur ~ 3000 = 00 Vaidiki K.O. Prank	SBI, KRE Kankarbagh Patna ~ 5000 = 00	Nil	Nil	
(iii)	Bonds, Debentures and Shares in companies	Jawaha ~ 700 = 00	Nil	Nil	Nil	
(iv)	Other financial instruments, NSS, postal Savings, LIC Policies, etc.	LIC Policies - 1. 51965497 Rs 6840 pa. 2. 511079443 Rs 5796 pa.	Nil	Nil	Nil	
(v)	Motor Vehicles (Details of make, etc.)	1. Maruti Model 2000 (BA-31A-4566) 2. Tata 407 (BR-31-M 0158) 3. Scorpio, 2007 (BR-21-D 4566)	Nil	Nil	TVS-Scooty BR-01-AS 3229 Model 2009.	
(vi)	Jewellery (give details of weight and value)	Two gold rings of 10 gm. ~ 27000 = 00	13 gm gold valued about 54000 = 00	Sold chain of about 10 gm valued about 27000 = 00	Nil	
(vii)	Other assets, such as values of claims/ interests		Nil	Nil	Nil	

Note: Value of Bonds/ Shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*Dependent here means a person student dependents on the income of the candidate.

51.03/2/11-9  
30.12.11

## B. DETAILS OF IMMOVABLE ASSETS

[Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

No.	Description	Self	Spouse(s) Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 etc. Name
			Late Vidya Singh	Karunayen	Sneha Singh	
(i)	Agricultural Land- - Locations(s) - Survey number(s) - Extent (Total measurement) - Current market value	1. Salaha Khata No. 310, 1.79 acres 2. Chok Ibrahim Khata No. - 63 3.43 acres (1/4 <sup>th</sup> share) about Rs 12 lakh	Nil	Nil	Nil.	
(ii)	Non-Agricultural Land- - Locations(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil.	2203 decimet Thana No. 157 Khata No. 807 Plot No. - 2390 2566 Decimet Th. no. 160 Khata No. 177 Kheera - 988 about about 8.32 lakhs	Nil.	Nil.	
(iii)	Buildings (commercial and residential) - Locations(s) - Survey / door numbers(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil.	
(iii)	Houses / Apartments, etc- - Locations(s) - Survey / door numbers(s) - Extent (Total measurement) - Current market value	Nil	Bara Mandi full Th. No. 157 Kh. No. 887, 185 Kheera No. 1986 1985 1 Decimet Th. No. 157 Kh. No. 887, 185 Kh. No. 1986, 1985 10 decimet and a house built on 8 21-22 lakhs	Nil	Nil.	
(iv)	Others (Such as interest in property)	Nil	Nil	Nil	Nil.	

give herein below the details of my liabilities/ over due to public financial institutions and government dues:-

[Note : Please give separate details for each item]

S.No.	Description	Name & address of Bank/Financial Institutions(s) Departments(s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	1. S.B.I Boring Road, Patna (Joint with A.N. Mishra)	about ₹4 lakh.
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government dues:-	-	Nil
	(a) dues to departments dealing with government accommodation	-	Nil
	(b) dues to departments dealing with supply of water	-	Nil
	(c) dues to departments dealing with supply of electricity	-	Nil
	(d) dues to departments dealing with telephones	-	Nil
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)	-	Nil
	(f) other dues, if any	-	Nil